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U.S. Electronic Units In Kerala

4180. **SHRI A. CHARLES:** Will the PRIME MINISTER be pleased to state:

(a) whether the representatives of the American Companies M/s. Multinational Corporation and M/s. AMP Inc visited some places in Kerala;

(b) if so, whether they have expressed their desire to set up some electronic component manufacturing industries in the State;

(c) if so, the response of the Union Government; and

(d) the present position of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) to (d). The information is being collected and will be laid on the Table of the House.

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Tehri Dam Project

4181. **SHRI TEJ NABAYAN SINGH:**
SHRI ARVIND NETAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Environmental Appraisal Committee on river valley projects recommended rejection of the Tehri Dam on grounds of the risks involved, after consulting all the relevant experts in the country; and

(b) if so, whether the Environmental Appraisal Committees report was considered and accepted by the Ministry and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) On the basis of the data

submitted the Environmental Appraisal Committee for River Valley Projects concluded that the Tehri Dam Project does not merit environmental clearance. This conclusion was based on consideration of various environmental aspects including safety for which the views of experts from such institutions as School of Earthquake Engineering, Roorkee, National Geophysical Research Institute, Hyderabad, Wadia Institute of Himalayan Geology, Dehradun; Central Water Commission, University of Cochin etc. were duly considered.

(b) The report of the Environmental Appraisal Committee was duly considered and a High Level Committee of Experts has been set up by the Government to specifically examine the safety aspects.

radiation, kerala

Representation of Voluntary Sector in AERB

4182. **SHRI RAM LAL RAHI:** Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that Atomic Energy Regulatory Board (AERB) has disputed findings of private researchers regarding high radiation in Kerala's coastal zone as reported in Indian Express of 2 July, 1990;

(b) whether working of AERB has been criticised by voluntary organisations;

(c) if so, whether Government propose to set up an expert Committee consisting of scientists from both Government and Voluntary Sector to bring out the correct facts and to take precautionary measures;

(d) whether Government also propose to put 2-3 Voluntary Health Organisations representatives on AERB to inspire public confidence and trust; and

(e) if not, the reasons therefor?